

would be provided for the promotion of sericulture in States which have a potential for this activity.

13 Research and development work would be strengthened to solve the problems facing the textile industry, and particularly those relating to handloom and khadi.

14 Government believe that now the Nation will, for the first time, have an integrated policy framework for this vital industry and that this is an important step in the fulfilment of this pledge to meet the essential needs of the people of our country.

STATEMENTS FOR DELAY IN LAYING ON THE TABLE ANNUAL REPORTS FOR 1976-77 OF CARDAMOM BOARD COCHIN AND COFFEE BOARD.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table:

(1) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report* of the Cardamom Board, Cochin, for the year 1976-77. [Placed in Library. See No. 2580/78].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Certified Accounts of the Coffee Board for the year 1975-76 and the Audit Report thereon [Placed in Library. See No. LT-2581/78].

12. 41 hrs

RE LAYING OF PRIME MINISTER'S LETTERS DEMANDING RESIGNATIONS OF MINISTERS

SHRI C. M. STEPHEN (Idukki): Sir, before you pass on to the next

item, I just want to make a submission. I had written to you; I had written to the Prime Minister also. The Prime Minister, the other day, made an offer to the House that he was prepared to lay on the table of the House his letter demanding the resignation of the Ministers and the replies to those letters and, the other day, he stated that he did not lay it because there was no demand from this side.

I wrote to the Prime Minister pointing out the passages of my statement whereunder I made a demand that these papers be laid on the table of the House.

If demand is what is needed, I rise to make a formal demand that the letters which he offered to place on the table of the House, namely (*Interruptions*)... let me complete that.

THE PRIME MINISTER (SHRI MORARJI DESAI): They are being laid tomorrow.

SHRI C. M. STEPHEN: That is all right. The letters whereunder he asked for his resignation and the letters which offered resignation of all the Ministers be laid on the table of the House (*Interruptions*).

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the

*The Report was laid on the Table on the 4th August, 1978.

of The Accounts were laid on the Table on the 4th August, 1978.